

GOVERNEMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2010
TO BE ANSWERED ON 29.12.2017

SCHEME FOR ADOLESCENT GIRLS

2010. SHRI GODSE HEMANT TUKARAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the scheme for Adolescent Girls(SAG) has been implemented in each State/UT of the country;
- (b) if so, the details thereof, State/UT-wise and if not, the reason therefor;
- (c) whether the vocational training to girls for development of their skill is being given under the said scheme across the country ;
- (d) if so ,the details thereof indicating the number of girls benefited therefrom, State/UT-wise and if not, the reason therefor; and
- (e) the steps taken/being taken by the Government to enhance the coverage and improve the functioning of the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) &(b) Yes Madam, the Scheme for Adolescent Girls sanctioned in the year 2010 is implemented in selected districts (205) of each State/UT across the country. Government has approved expansion and universalisation of the Scheme for Adolescent Girls in a phased manner i.e. in additional 303 districts in 2017-18 and the remaining districts in 2018-19. Thus, from the current year, 508 districts in the country are covered under Scheme for Adolescent Girls. State-wise number of 508 districts covered under the scheme is at **Annexure-1**.
- (c) & (d) Continuation and expansion of the Scheme for Adolescent Girls has been approved by the Government for out of school girls in the age group of 11-14 years, hence, at present there is no vocational training component under the scheme. Before this, the vocational training to girls of age 16 years and above was provided under the scheme. The details of the number of girls benefitted therefrom State wise during 2016-17 is at **Annexure-2**.
- (e) to enhance the coverage and improve the functioning of the said scheme, the Government is reviewing the performance of the Scheme at regular intervals on a quarterly/annual basis to identify gaps for taking corrective measures. Monitoring committees are set up at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also strengthen the coordination and convergence between concerned departments.

Annexure-1

STATEMENT REFERRED TO IN REPLY TO PART (a) &(b) OF LOK SABHA UNSTARRED QUESTION NO. 2010 FOR 29.12.2017 BY SHRI GODSE HEMANT TUKARAM REGARDING SCHEME FOR ADOLESCENT GIRLS

Number of districts covered under Scheme for Adolescent Girls

Sl. No.	States/UTs	Coverage under SAG		
		No. of Districts sanctioned in 2010-11	No. of Districts sanctioned in 2017-18	Total districts covered under SAG
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	4	6	10
2	Arunachal Pradesh	4	6	10
3	Assam	8	14	22
4	Bihar	12	26	38
5	Chattisgarh	10	17	27
6	Goa	2	0	2
7	Gujarat	9	15	24
8	Haryana	6	8	14
9	Himachal Pradesh	4	2	6
10	Jammu & Kashmir	5	6	11
11	Jharkhand	7	17	24
12	Karnataka	9	12	21
13	Kerala	4	2	6
14	Madhya Pradesh	15	35	50
15	Maharashtra	11	18	29
16	Manipur	3	2	5
17	Meghalaya	3	3	6
18	Mizoram	3	2	5
19	Nagaland	3	1	4
20	Odisha	9	14	23
21	Punjab	6	4	10
22	Rajasthan	10	22	32
23	Sikkim	2	1	3
24	Tamil Nadu	9	5	14
25	Telangana	3	5	8
26	Tripura	2	0	2
27	Uttar Pradesh	22	50	72
28	Uttaranchal	4	1	5
29	West Bengal	6	6	12
30	Andaman & Nicobar	1	0	1
31	Chandigarh	1	0	1
32	Daman & Diu	2	0	2
33	D & NH	1	0	1
34	Delhi	3	2	5
35	Lakshdweep	1	0	1
36	Pondicherry	1	1	2
	Total	205	303	508

STATEMENT REFERRED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 2010 FOR 29.12.2017 BY SHRI GODSE HEMANT TUKARAM REGARDING SCHEME FOR ADOLESCENT GIRLS

State-wise vocational training beneficiaries under Scheme for Adolescent Girls in 2016-17

S No.	State/Uts	Vocational Training beneficiaries under SAG (16 - 18 years) in 2016-17
1	Andhra Pradesh	0
2	Arunachal Pradesh	2802
3	Assam	NR
4	Bihar	0
5	Chattisgarh	1129
6	Goa	0
7	Gujarat	127768
8	Haryana	814
9	Himachal Pradesh	593
10	Jammu & Kashmir	1024
11	Jharkhand	960
12	Karnataka	14144
13	Kerala	NR
14	Madhya Pradesh	3197
15	Maharashtra	21031
16	Manipur	0
17	Meghalaya	740
18	Mizoram	426
19	Nagaland	1140
20	Odisha	8915
21	Punjab	20
22	Rajasthan	136
23	Sikkim	58
24	Tamilnadu	NR
25	Telangana	0
26	Tripura	456
27	Uttar Pradesh	NR
28	Uttaranchal	8
29	West Bengal	19200
30	A & N Island	0
31	Chandigarh	0
32	Daman & Diu	0
33	D & N Haveli	NR
34	Delhi	20
35	Lakshadweep	0
36	Pondicherry	50
	TOTAL	204631